

Annexure - 8														
Name of the Corporate Debtor: Krux Pharma Private Limited (U24302GJ2016PTC094103)														
Date of Commencement of CIRP: 07-08-2026, List of Creditors as on: 21-08-2026														
List of Operational Creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party ?	% of voting share in CoC					
1	Actaviaa Biotech Private Limited	21-08-2026	2,95,08,765	2,94,09,747	Supply of Goods & Services	-	-	No	100.00%	-	-	99,018	-	Refer Notes 1 & 2 below
	TOTAL		2,95,08,765	2,94,09,747		-	-		100.00%	-	-	99,018	-	-
	NOTES:													
1	In respect of the claim submitted by Actaviaa Biotech Private Limited, an amount of ₹99,018/- has not been admitted on account of differences arising from TDS entries reflected in the books of the Corporate Debtor and Debit Note No. DN/25-26/27 dated August 08, 2025 for ₹88,500/-, which is not reflected/accounted for in the ledger submitted by the claimant.													
2	Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.													